

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 641
(TO BE ANSWERED ON THE 2nd December 2024)

STATUS OF PURI AIRPORT

641. SHRI SUBHASISH KHUNTIA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has approved the proposal for establishing a new airport in Puri to cater to the city's growing tourism demands;
- (b) the current status of the Puri airport project, including feasibility studies or land acquisition processes that have taken place; and
- (c) the estimated timeline for the completion of the airport and commencement of operations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

State Government of Odisha had submitted an application along with Techno Economic Feasibility Study (TEFS) Report & other requisite documents to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of a Greenfield airport at Puri, Odisha. In September, 2023, MoCA granted Site Clearance approval to State Government for development of Greenfield Airport at Puri, Odisha. In October, 2024, application for grant of 'In-Principle' approval along with Detailed Project Report & other requisite documents have been received from State Government of Odisha.

As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as

land acquisition, availability of mandatory clearances, financial closure etc.
